NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 55(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY: Dr. Jang Bahadur Singh & Ors.

Vs.

M/s. Frick India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

			-	
Companies Act 2013				
S.NO	. NAME D	ESIGNATION.	REPRESENTATION	SIGNATURE
١	AJAY GAP	5 Advocate	P-1 to P-13	Aron Gro
	NPS CHAW SU LOY DA.		RESPONDENTS	SyzDalla
2	Abhishek Shavima	11 Ord	Petitioners	Acholo

On consensus of the parties, matter was fixed for arguments for today. However, the petitioner has circulated a letter for adjournment.

List for arguments on 04.11.2016. In the meanwhile the parties may file their synopsis and written submissions.

MRRun_ (CHIEF JUSTICE M.M. KUMAR) PRESIDENT 5 (S.K. MOHAPATRA)

MEMBER (T)

20.9.2016 (P.K. Sud)